

## **SUPREME COURT OF INDIA**

Re: Appointment of Chief Justice in Uttarakhand High Court.

Office of the Chief Justice of the Uttarakhand High Court has fallen vacant, consequent upon elevation of Mr. Justice K.M. Joseph, Chief Justice of that High Court to the Supreme Court. Therefore, appointment to that office is required to be made.

Mr. Justice Ramesh Ranganathan is the senior-most Judge from Telangana & Andhra Pradesh High Court and is functioning in that High Court since his elevation. Having regard to all relevant factors, the Collegium finds Mr. Justice Ramesh Ranganathan suitable in all respects for being appointed as Chief Justice of the Uttarakhand High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that at present there is only one Chief Justice from Telangana & Andhra Pradesh High Court viz. Mr. Justice R.S. Reddy, and on his retirement which is due in January 2019, there would be no Chief Justice from the said High Court and hence this recommendation is made keeping in view the legitimate expectation of Mr. Justice Ramesh Ranganathan.

( Ranjan Gogoi ), C.J.I.

( Madan B. Lokur ), J.

( Kurian Joseph ), J.

New Delhi,  
October 09, 2018.